

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **22.04.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Naren Sheth For Caveator
2.	Comp App (AT) (CH) (Ins) No. 29/2024 For Condone Delay IA No. 95/2024 For Direction IA No. 96/2024	Whitehand Services Vs RD Buildtech & Developers (Karnataka) Pvt. Ltd	Mr. T Jayasankar	
3.	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	
4.	Comp App (AT) (CH) (Ins) No. 115/2024	Mr. S Muthuraju, RP of Mr. Shakthinath Mariappan (Personal Guarantor) Vs Mr. Arunachalam Tenzing & Anr.	Mr. AG Sathyanarayana	
5.	Comp App (CH) (Ins) No. 131/2024 For Stay IA No. 355/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd	Ms. R Moneshaa	

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 299/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 295/2021	Ultravolt Power Pvt. Ltd. Vs GVHL Trustee Company Pvt. Ltd.	Mr. Vishnu Mohan	
7.	IA No. 264/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 61/2021	D.V. Satyanarayana Vs NV Rama Raju & 5 Ors.	Mr. R Abdul Mubeen	Ms. Deepika Thakur- R5

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP, Krishnaa Energy Pvt. Ltd. WITH	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi
9.	Comp App (AT) (CH) (Ins) No. 256/2022 For Stay IA No. 536/2022 For Exemption IA No. 537 & 538/2022	Current Power Equipments Pvt. Ltd Vs Mr. B.Ramana Kumar, IRP, Krishnaa Energy Private Limited	Mr. R. Sivaraman	Mr. S Harish Kumar

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	Mr. S Sathiyarayanan
11.	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 For Direction IA No. 1435/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. PV Vinod

12.	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. WITH	Mr. Liju V Stephen	Mr. PV Vinod
13.	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd	Mr. Liju V Stephen	Mr. PV Vinod
14.	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV-R1 R2
15.	Comp App (AT) (CH) No. 100/2023 For Condone Delay IA No. 1264/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
16.	Comp App (AT) (CH) No.107/2023 For Exemption IA No.1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
17.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Private Limited & 15 Ors.	Mr. S Chidambaram	
18.	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay (in filing IA) IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia Ms. N Varsha	Mr. T Ravichandran- R1

19.	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485 & 1214/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
20.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Private Limited & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Avinash Srivastava	Mr. Bharadwaja Ramasubramaniam
21.	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. T Ravichandran- R1
22.	Comp App (AT) (CH) (Ins) No. 88/2024 For Condone Delay IA No. 248/2024 For Stay IA No. 247/2024 To dispense with IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	Mr. Salim A Inamdar- R1 Ms. Amrita Jain- R3

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. WITH	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
24.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5

25.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. WITH	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan-R1 Mr. R Sugumaran-R5
26.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. WITH	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan-R1 Mr. R Sukumaran-R2
27.	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 IA No. 202/2021 Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr. S. Satyanarayanan-R1 Mr. MS Viswanathan- R2 Mr. R Sukumaran-R3
28.	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023 For Directions IA No. 161/2024	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha Peri R1 Ms. Elamathi- R2
29.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal

30.	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. G Sudhakar	Mr. Abhishek Anand- R1, R2
31.	TA (AT) No. 99/2021 (CA (AT) No. 75/2019)	Old Lane India Cyprus Fund II Ltd. Vs Rudradev Infopark Pvt. Ltd. & 20 Ors.	M/s DSK Legal Ms. Nikitha	Mr. Mithun Verghis
32.	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan- R1
33.	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
34.	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. WITH	M/s King Stubb & Kasiva	Mr. Aman Nalina- R1-R4
35.	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors. WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 - R10
36.	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	M /s King Stubb & Kasiva- R6, R8- R10 Mr. Praveenkumar- R12

37.	TA (AT) No.19/2022 (CA (AT) No. 360/2018)	Mr. O Arumugasamy Vs M/s Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9
38.	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna & 3 Ors. VS Smt. M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	M/s. Aman Nalina Lingesh- R1 R2 R3 R4
39.	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
40.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
41.	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam, IRP of M/s. Dugar Housing Ltd. & 2 Ors.	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 M/s. KV Bhashyam Chari- R2 Mr. Gowri Shanker Mishra, PCS – R3
42.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Ms. Shweta Dubey- R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik- R13

43.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
44.	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram- R13
45.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
46.	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa- R2
47.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
48.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 Ms. MS Mano Ranjani- R2
49.	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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